

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 31220/2025

[Arising out of impugned final judgment and order dated 22-03-2024 in WP(C) No. 6704/2021 passed by the High Court of Orissa at Cuttack]

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

DAYANIDHI SAHU & ANR.

Respondent(s)

(IA No. 229456/2025 - CONDONATION OF DELAY IN FILING and IA No. 229458/2025 - CONDONATION OF DELAY IN REILING / CURING THE DEFECTS)

Date : 22-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :

Mr. Kiran Kumar Patra, AOR
Mr. Preetish Sahu, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

- 1) Delay condoned.
- 2) Issue notice.
- 3) Tag the matter along with SLP (C)No. 6670 of 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR